

Speed/Registered Post  
From

The Additional Chief Secretary,  
Government of Haryana,  
Mines and Geology Department, New Civil Secretariat Sector-17  
Chandigarh

To

The Registrar General  
National Green Tribunal  
Fridkot House, Copernicus Marg,  
New Delhi-110001

Memo No. DMG/HY/Comp./Dadam/Rakesh Dalal/3<sup>rd</sup> Part/ 1098  
Dated Panchkula, the 03.03.23

**Subject:- Interim report of the committee constituted by the Hon'ble NGT vide orders dated 26.08.2022 in OA No. 169/2020 with OA no. 1/2022 - regarding.**

On the subject noted above.

2. The Hon'ble NGT vide orders dated 26.08.2022 while disposing of OA NO. 169/2020 - Kuldeep Singh v/s State of Haryana and Ors and others with OA no. 1/2022, has constituted a joint committee headed by Additional Chief Secretary, Mines and Geology Department with other officers as its members namely Member Secretary, HSPCB, Regional Officer CPCB, Indian Bureau of Mines Dehradun and PCCF (HoFF) for the following;

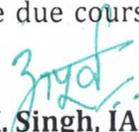
- i. To specify components for restoration for environment as well as for creating prospective natural environment
- ii. Since predecessor of PP is not before NGT, therefore committee to finalize compensation in respect of the said party for damage to the environment as well as for illegal mining, along with all other pending issues in the light of the two reports.

1. In the light of above, the joint committee had undertaken several meetings but due to repeated absence of the counsel appearing on behalf of the predecessor company, the final report will take time, however, the committee has decided to file the present interim report before the Hon'ble NGT placing the prepared restoration plan of Aravalli Forest Land in Dadam hills, Bhiwani. Accordingly, please find enclosed the said restoration plan finalized by the committee containing component for restoration for environment as well as for creating prospective natural environment in the Dadam stone mine area in which illegal mining had been

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undertaken during the tenure of former as well as present mineral concession holder/PP.

2. It is respectfully submitted that the committee after examining all the facts as well as background of the illegal mining operations undertaken by the above stated PP/ mineral concession holders would submit the final report in the due course of time.

  
**A.K. Singh, IAS**

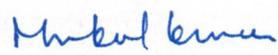
DA : as above

Additional Chief Secretary to Govt. Haryana  
Mines and Geology, Chandigarh.

Endst. No. DMG/HY/Comp./Dadam/Rakesh Dalal/3<sup>rd</sup> Part/1099 Dated: 03.03.23

A copy is forwarded to the followings for information and necessary action please.

1. Principal Chief Conservator of Forests (HoFF),  
C 18-A, Van Bhawan, Sector-6, Panchkula.
2. Member Secretary,  
Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.
3. Regional Controller of Mines, Indian Bureau of Mines, 100, Nehru Colony  
Rd, C Block, Nehru Colony, Dalanwala, Dehradun, Uttrakhand-248 001.
4. Deputy Commissioner, Bhiwani
5. Regional Officer, CPCB, BSNL Telephone Exchange, Sectors-49 D,  
Chandigarh.
6. District Forest Officer, Bhiwani

  
Director, Mines and Geology,  
Haryana, Panchkula

# **Restoration Plan of Aravali Forest Land in DadamHills (Bhiwani) damaged by Mining**



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# 1570

## Work Plan

### Restoration Plan of Land in Aravali Hills (Dadam Hills- Bhiwani) Damaged by Mining

#### 1- Background:

Five people were killed in a landslide at a mining site of Dadam in the Bhiwani District. Hon'ble National Green Tribunal had taken cognizance against illegal and unscientific mining in violation of EC conditions in and outside the forest area by M/s Govardhan Mines and Minerals and its predecessor at site. The Hon'ble Tribunal sought a report from an eight-Member Committee headed by Justice Pritam Pal, former Judge of Punjab and Haryana High Court and comprising Ms. Urvashi Gulati, former Chief Secretary, Haryana, Regional Officer, MoEF&CC, Chandigarh, nominees of CPCB, Indian Institute of Soil and Water Conservation, Research Centre, Chandigarh, Haryana State PCB, SEIAA Haryana and District Magistrate, Bhiwani. With respect to the illegal mining in the Aravalli Forests in the Dadam hills, the Committee concluded that the PP had illegally mined in forest area (non minable area) in 300 sqm area in Dadam mines hills, village Dadam. The satellite imageries were analysed by HARSAC Hisar, and further concluded that M/s Sunder Marketing Associates has done illegal mining in forest area (non-mineable area) in 1.241 hectares of area. M/s Govardhan Mines & Minerals has done illegal mining in forest area (non-mineable area) in 0.097 hectares of area. Illegal mining in an area of 0.195 hectares in forest area (nonmineable area) has been done In the non lease period by unknown persons. As per satellite imagery report of HARSAC, illegal mining in forest area (non-mineable area) has been done in total area of 1.533 hectares instead of 0.8 hectares, as mentioned in the complaint. Based on these findings and conclusions the committee put forth its recommendation as below

“Since the Aravali plantation is eco sensitive barrier and considered to be vital for the region and the cost of the damage that would have caused due to illegally mining of the barrier between the plantation and mining area has not been assessed. It is therefore, recommended that state government.

- i. may get the damage cost estimated through the concerned department/ agencies and same should be recovered from the project proponent.
- ii. State Government may also get assessed the cost of restoration of the damage caused to the Aravali plantation and may recover cost from project proponent as per rules.
- iii. State Government may recover cost of the illegally mined material (Stone) from the project proponent as per the prevailing rules.
- iv. As observed that project proponent has grossly violated the approved mining plan and the conditions of EC and CTE/CTO. Therefore, a sum of Rs 7.5 Crores (25% of the net profit as mentioned in the balance sheet provided by the PP vide letter dated 28.02.2022) may be levied and this found to be appropriate against the total revenue of Rs 314.0 Crores of gross revenue.

- iv. The pits 37 & 38 fall under accidental area and may be prohibited for further mining activity.
- v. Further, the precautionary measures required to be taken and as suggested in the report may be adhered to by the PP and shall be regularly monitored by the District Level Task Force (DLSTF).
- vi. The mining pits which are recommended to be prohibited, needs to be fenced and rehabilitated with proper closure plan to prevent the further occurrence of such incidents in future and compliance of the same need to be ensured by mining department.”

As per point (ii) of the recommendation of the committee the restoration plan for the illegally mined area is being proposed as under.

## **2- Restoration Plan**

As per the directions of the Hon'ble NGT and the state Government, the Forest Department has been assigned with proposing the Restoration plan for reclamation of the land damaged by mining. It is proposed by the department that the restoration of the damaged area will be done in two phases.

### **Phase 1:**

#### **Backfilling**

As is evident from the orders of the Hon'ble NGT and the report of the mining department, mining up to depth of 300 ft has been observed. On inspection of this area, the entire mining area has several deep mining pits.

- Hence, the first phase in the reclamation of the land will be the back filling of the pits by the PP (Project Proponent).
- The pits those which have to be backfilled have been identified.
- It is also proposed a part of the excavated pits will remain unfilled to be used as catchment of water.

#### **Nursery raising of native species:**

On inspection of the site, the species suitable for reclamation were decided based on the existing vegetation. The existing vegetation includes tree species like Neem, Ailanthus, Khejri, Guggal, Mesquite, Ficus spp. Hence it is proposed that plants native to this area will be planted.

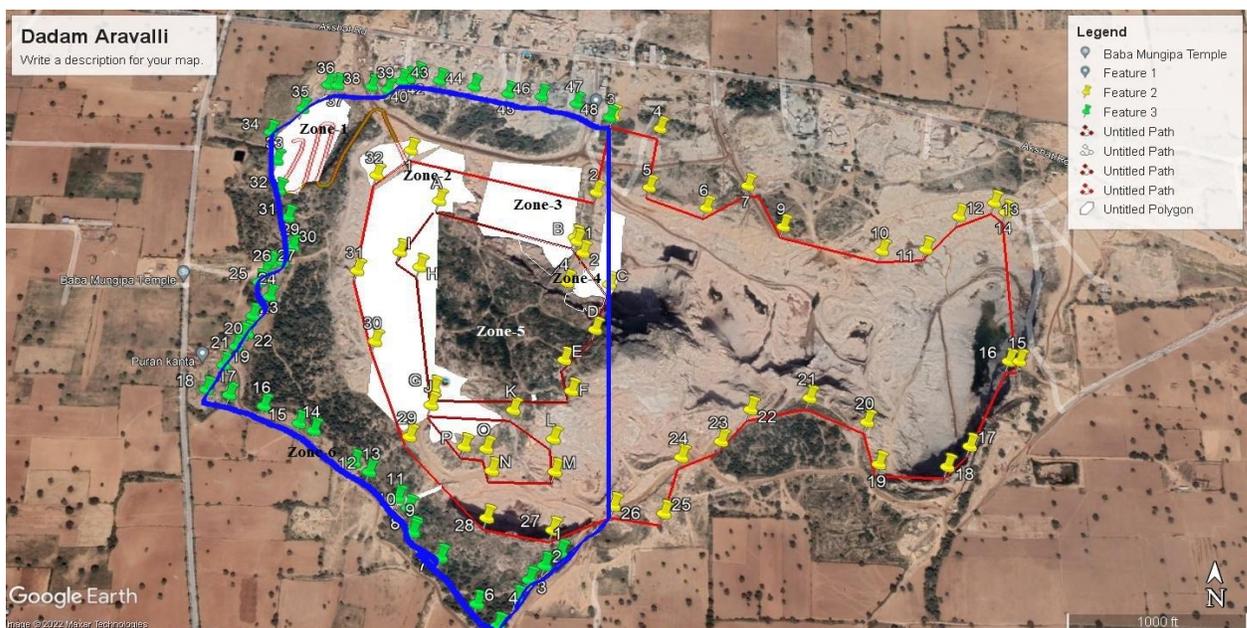
1572





**Phase 2:** this phase will include the reclamation of the land. Reclamation of land is carried out by landscaping or site preparation, soil amelioration and re-vegetation activities. Once the physical condition of the mined land is improved, the ultimate objective of putting the land use for afforestation can be achieved.

**Delineation of Zones:**For the purpose of effective management, the entire phase 2 activities will be carried out in 6 different zones. The details of each zone and the activities that are to be carried out in each zone is given in detail in below.



# 1574

## Zone 1:

It is on the north western direction of the Dadam hills. (Picture 1.)

- The total area proposed to be reclaimed is 1554.17 Sq ft.
- The mining pits are not very deep. There is some vegetation existing. Majority of the area is covered with mined stones and few pits. One pit will be left as such unfilled so that it acts as a water harvesting pit from which water can be used for irrigating the plantation.
- After the first phase of backfilling is done by the PP, the area will be taken up for reclamation.
- The PP will have to refill the area with a very thick layer of top soil to considerable extent such that the area can be afforested.
- Once the soil preparation is done, plantation activity will be taken up in the next rainy season.

Aravali Model of plantation will be carried out in the prepared site. The detailed cost norms is enclosed in (**Annexure 1**)



# 1575

## Zone 2:

It is on the north western direction of the Dadam hills. (Picture 2.)



- The total area proposed to be reclaimed is 2553.79 Sq ft.
- The mining pits are too deep. The angle/slopes of the mined hills are too acute and dangerous. One pit will be left as such unfilled so that it acts as a water harvesting pit from which water can be used for irrigating the plantation.
- After the first phase off backfilling is done by the PP, the area will be taken up for reclamation.

# 1576

- The PP will have to refill the area with a very thick layer of top soil to considerable extent such that the area can be afforested.
- Once the soil preparation is done, plantation activity will be taken up in the next rainy season.
- Aravali Model of plantation will be carried out in the prepared site. The detailed cost norms is enclosed in (**Annexure 1**)

## Zone 3:

It is on the Northern direction of the Dadam hills. (Picture 2.)



Zone - 02



# 1577

- The total area proposed to be reclaimed is 1176.93 Sqft
- There are no mining pits in this zone. This zone consists the pathways those were used as the roads to transport the mining materials.
- This zone does not require backfilling of heavy top soil. A thin layer of backfilling however is required to be done by the PP. However this zone will require small dry stone dams so that there is no further erosion of the soil since the slope is very high.
- Aravali Model of plantation will be carried out in the prepared site.

## Zone 4:

It is on the Northern direction of the Dadam hills. (Picture 4.)



# 1578

- The total area proposed to be reclaimed is 5952.52 Sqft
- The mining pits are moderately deep. Majority of the area is covered with mined stones and few pits. One pit will be left as such unfilled so that it acts as a water harvesting pit from which water can be used for irrigating the plantation.
- After the first phase off backfilling is done by the PP, the area will be taken up for reclamation.
- The PP will have to refill the area with a very thick layer of top soil to considerable extent such that the area can be afforested.
- Once the soil preparation is done, plantation activity will be taken up in the next rainy season.
- Aravali Model of plantation will be carried out in the prepared site. The detailed cost norms is enclosed in (**Annexure 1**)
- Along with Aravali model of plantation rock planting of Ficus species will also be undertaken to enhance biodiversity.

## **Zone 5:**

It is on the North Western direction of the Dadam hills. (Picture 5.)

It is the top plateau of the Dadam hills. Although illegal mining has not been done in this zone, due to movement of heavy machinery there is a disturbance at the top plateau as well. On site inspection, it was observed it was necessary for training the small chos formed due to rains. If this is treated, the scarce resource of soil can be conserved and subsequently enhance the vegetation of the area.

- The total area proposed to be rejuvenated is around 5Ha.
- Aravali Model of plantation will be carried out in the prepared site. The detailed cost norms is enclosed in (**Annexure 1**)
- Along with Aravali model of plantation rock planting of Ficus species will also be undertaken to enhance biodiversity.



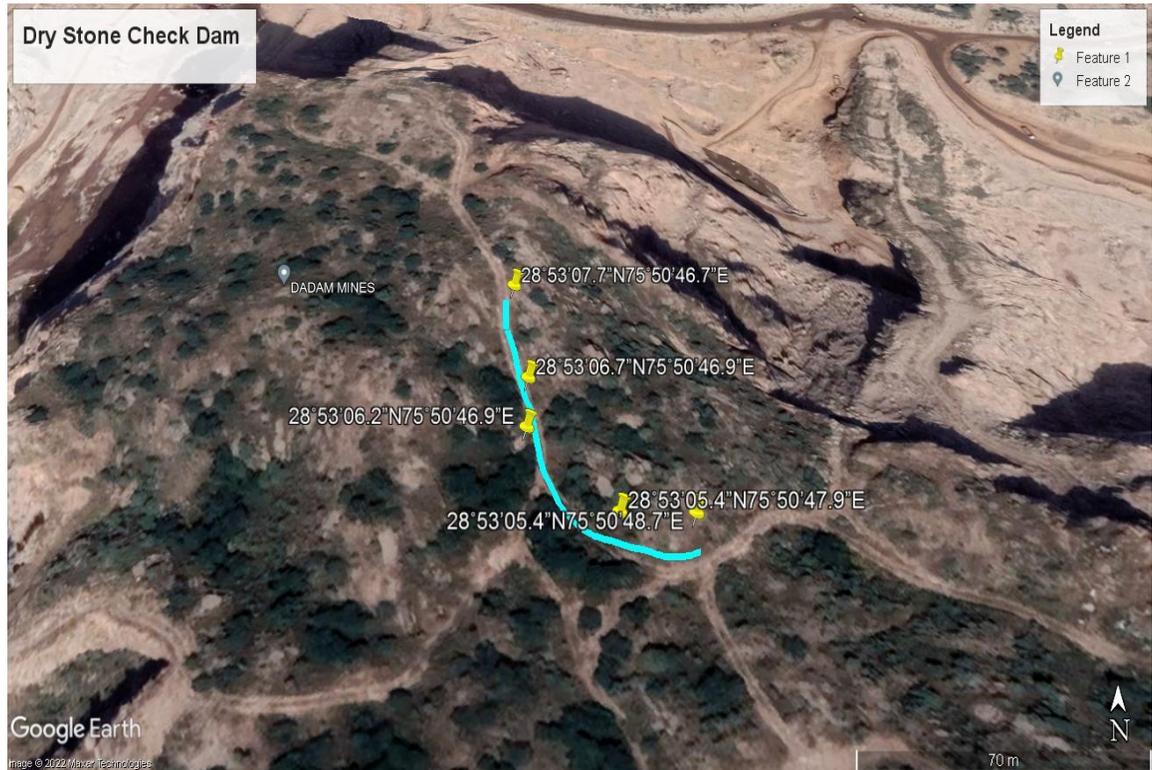
# 1579

## Dry Stone check dams for cho training

3 small chos are proposed for treatment. Dry stone check dams are proposed for soil conservation from erosion. The details along with geo coordinates are given in the table below.

### Construction of Dry Stone Check Dam for Cho-TrainingNala No.-1

Sr. No.	Check Dam No.	Geo-Coordinates	Approximate Volume
1	1a	28°53'11.3"N 75°50'42.7"E	As per Estimate
2	1b	28°53'10.7"N 75°50'44.1"E	-do-
3	1c	28°53'10.2"N 75°50'44.6"E	-do-
4	1d	28°53'09.9"N 75°50'45.1"E	-do-
5	1e	28°53'09.4"N 75°50'45.7"E	-do-



# 1580

## Construction of Dry Stone Check Dam for Cho-TrainingNala No.-2

Sr. No.	Check Dam No.	Geo-Coordinates	Approximate Volume
1	2a	28°53'07.7"N 75°50'46.7"E	As per Estimate
2	2b	28°53'06.7"N 75°50'46.9"E	-do-
3	2c	28°53'06.2"N 75°50'46.9"E	-do-
4	2d	28°53'05.4"N 75°50'47.9"E	-do-
5	2e	28°53'05.4"N 75°50'48.7"E	-do-



# 1581

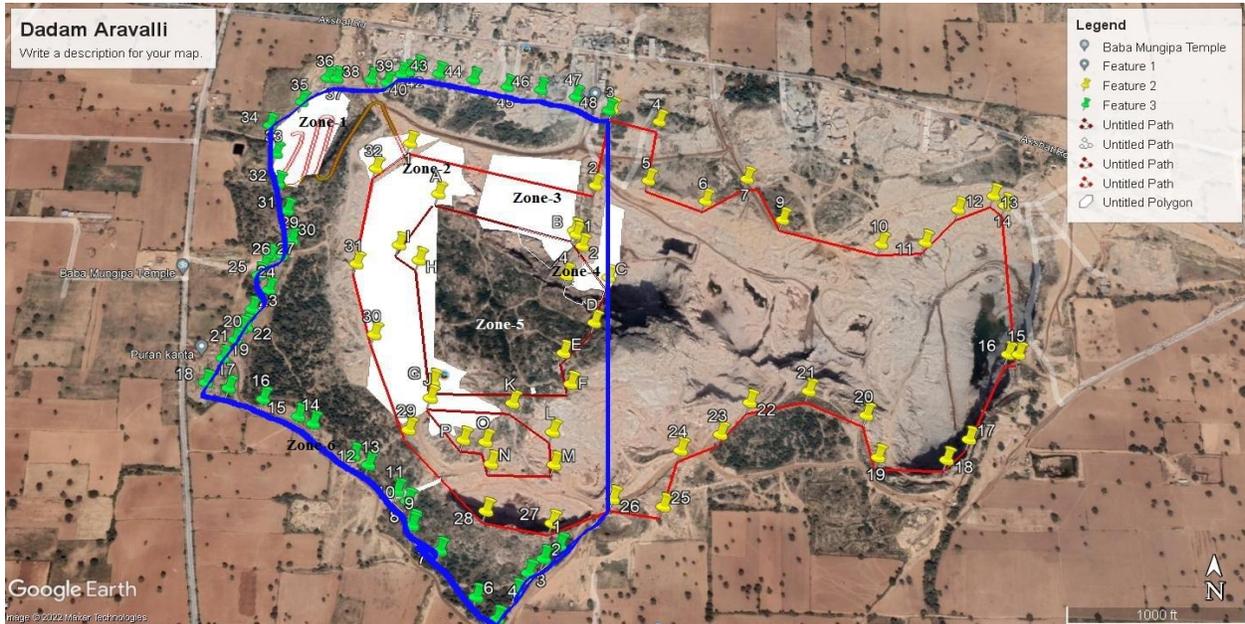
## Construction of Dry Stone Check Dam for Cho-TrainingNala No.-3

Sr. No.	Check Dam No.	Geo-Coordinates	Approximate Volume
1	3a	28°53'04.7"N 75°50'52.6"E	As per Estimate
2	3b	28°53'04.9"N 75°50'52.1"E	-do-
3	3c	28°53'05.2"N 75°50'51.5"E	-do-
4	3d	28°53'05.4"N 75°50'50.6"E	-do-
5	3e	28°53'06.2"N 75°50'50.2"E	-do-



## Zone 6 – Protection Zone

This zone is dedicated for the purpose of protecting the entire area that is to be restored. Hence it is proposed to construct a loose stone wall for 3200 m around the area to be restored. The polygon marked as a blue boundary is the proposed as the protection zone.



## Cost Estimates

The following activities are hereby proposed alongwith cost estimates :-

1. Boundary wall protection by means of loose stone wall of 3200 meters is proposed (Depending on the requirement of the site after backfilling by the PP). Cost norms for 125 meters loose stone wall is Rs.184787.15 (including two year maintenance) and total cost will come Rs.4730551.04. The per hectare cost norms for loose stone wall is enclosed as annexure-1.)
2. Plantation target of 15 hectares is hereby proposed. Per hectare cost norms is 70808.57 (including 5 year maintenance) and total cost will come Rs.1062128.55. Cost norms of per hectare Aravalli Model of plantation is enclosed as annexure-1.
3.  $24+15=39$  Soil conservation structures such as dry stone check dams are proposed and estimated cost of per dry stone check dam will come Rs.10000/-. Total estimated cost will come Rs.390000/-

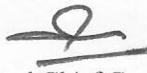
**Annexures-1**  
**1583**

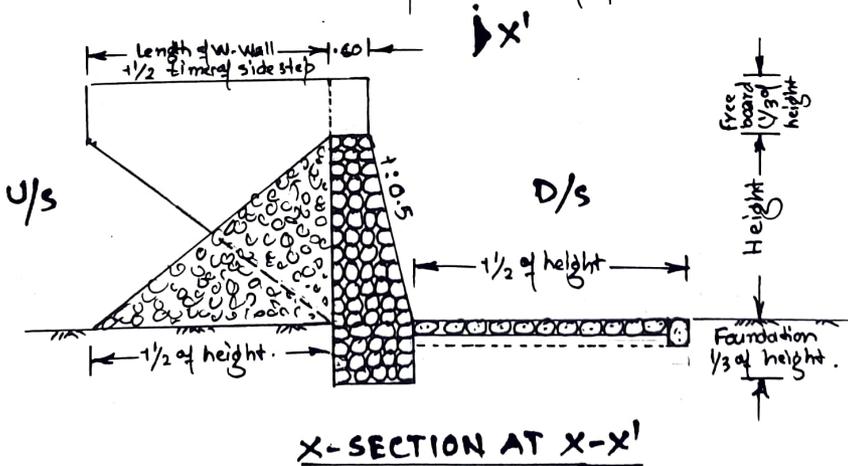
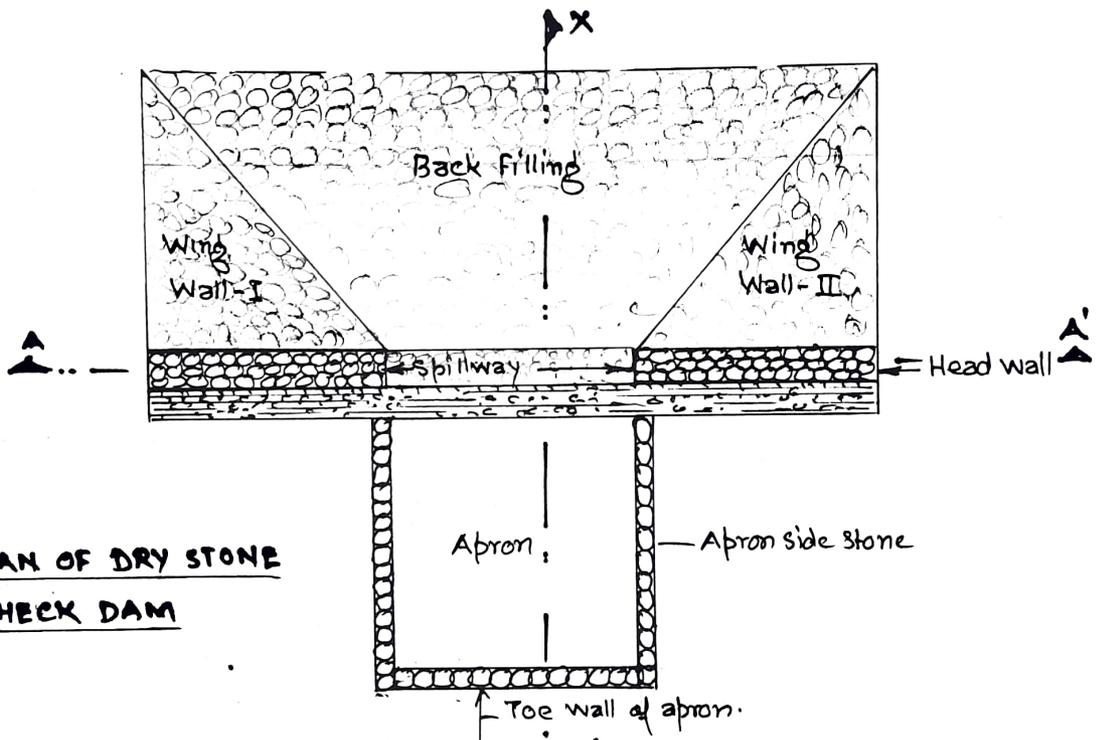
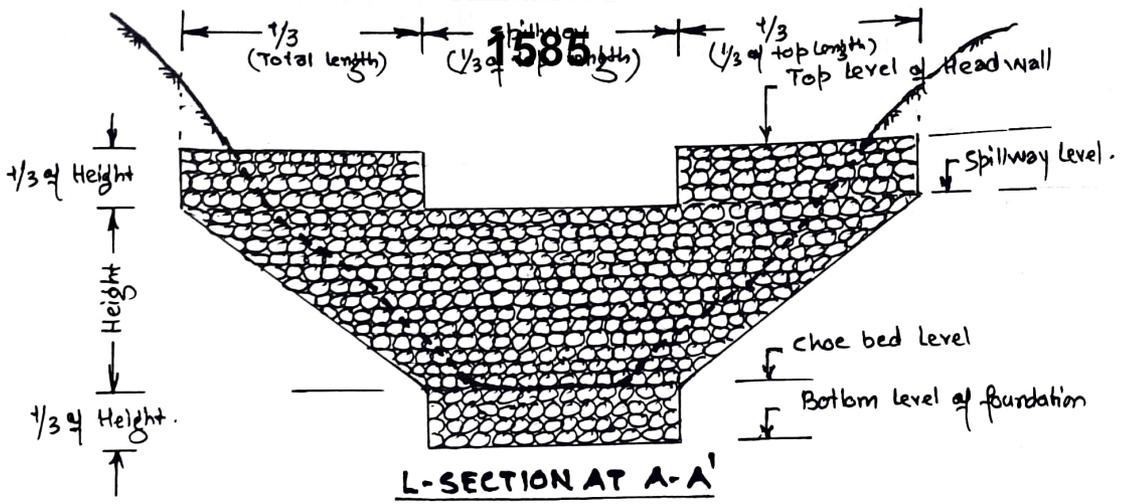
**Cost statement of plantation under Eco-Restoration in Aravallis model of State/ NPV Scheme/ Pit method with protection-cum-Regeneration of natural species of Aravalli Hills during the Year 2022-23 at Wage Rate of Rs. 388.42/- per day**

No. of plants per Ha. = 200					
Sr. No.	Item of Work	Units	Qty.	Rate/Unit	Amount
<b>First Year Expenditure</b>					
1	Construction of Loose Stone Wall 125 m x 1.25m x 0.75mx1.25 hight (top width, 1.25m base width)	M <sup>3</sup>	156.25	893.36	<b>139587.50</b>
2	Clearing of Mesquite stumps including pruning of Singled shoots in first year (twice)	250 Stumps	250	15.55	<b>3887.50</b>
3	E.W. -- digging of pits (200x0.45x0.45x0.45) (45.56 cum)	M <sup>3</sup>	18.22	252.47	<b>4600.00</b>
4	Loading and unloading of plants in Tractor /Cart	No.	220	1.16	<b>255.20</b>
5	Carriage of Plants from nursery to site	No.	220	4.86	<b>1069.20</b>
6	Further carriage of plants by Manual Labour (in hilly, desert area where vehicles etc. connect reach)	No.	220	3.88	<b>853.60</b>
7	Planting of seedling including 10% replacement	No.	220	7.76	<b>1707.20</b>
8	Application of Fertilizer (One time DAP + One time Urea)	No.	400	0.77	<b>308.00</b>
9	Hand watering two times	No.	400	5.84	<b>2336.00</b>
10	First weeding and hoeing	No.	200	5.84	<b>1168.00</b>
11	Sub weeding and hoeing two times	No.	200	3.88	<b>776.00</b>
12	Miscellaneous Expenditure				<b>1400.00</b>
13	Cost of wages of protection watcher (one protection watcher for six month for plantation area of 20 ha.)				<b>3495.00</b>
	<b>Total</b>				<b>161443.20</b>
14	Raising of plants in Nursery (P.bag 15x22 cm) 200 plants + 20% extra	No.	240	12.83	<b>3079.20</b>
	<b>G.Total</b>				<b>164522.40</b>
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				<b>13367.45</b>
	<b>Added Contractor profit @ 7% of total</b>				<b>11516.57</b>
	<b>Net Total</b>				<b>189406.42</b>
<b>Second year Maintenance</b>					
1	Repair & Maintenance of Loose Stone Wall, 10% of first year	M3	11.71	893.36	10461.25
2	Clearing of Mesquite stumps including pruning of Singled shoots in first year, once	250	250	11.64	2910.00
3	Re-opening of Pits 40x.45x.45x.45	cum	3.64	77.69	282.79
4	Loading and unloading of plants	No.	44	1.16	51.04
5	Carriage of Plants	No.	44	4.89	215.16
6	Further carriage of plants by Manual Labour (in hilly, desert area where vehicles etc. connect reach)	No.	44	3.88	170.72
7	Planting of Seedling	No.	40	7.76	310.40
8	Hand watering-Twice	No.	400	5.84	2336.00
9	Weeding and hoeing---once	No.	200	5.84	1168.00
10	Miscellaneous expenditure				1200.00
11	Cost of wages of protection watcher (one protection watcher for six months for plantation area of 20 ha.)				3495.00
	<b>Total</b>				<b>22600.36</b>
12	Raising of plants in Nursery	No.	48	12.83	615.84
	<b>G.Total</b>				<b>23216.20</b>
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				<b>1886.32</b>
	<b>Added Contractor profit @ 7% of total</b>				<b>1625.13</b>
	<b>Net Total</b>				<b>26727.65</b>

Third year Maintenance					
1	Repair & Maintenance of Loose Stone Wall, 10% of first year	M3	11.71	893.36	10461.25
2	Clearing of Mesquite stumps including pruning of Singled shoots in first year, once	250	250	11.64	2910.00
3	Re-opening of Pits 20x.45x.45x.45	cum	1.82	77.69	141.40
4	Loading and unloading of plants	No.	22	1.16	25.52
5	Carriage of Plants	No.	22	4.89	107.58
6	Further carriage of plants by Manual Labour (in hilly, desert area where vehicles etc. connect reach)	No.	22	3.88	85.36
7	Planting of Seedling	No.	20	7.76	155.20
8	Hand watering	No.	200	5.84	1168.00
9	Weeding and hoeing once	No.	200	5.84	1168.00
10	Miscellaneous expenditure				1000.00
11	Protection watcher (one protection watcher for 20 ha. Patch for 3 months)				1747.00
	<b>Total</b>				18969.30
12	Raising of plants in Nursery	No.	24	12.83	307.92
	<b>G.Total</b>				19277.22
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				1566.27
	<b>Added Contractor profit @ 7% of total</b>				1349.41
	<b>Net Total</b>				22192.90
Fourth year Maintenance					
1	Miscellaneous expenditure on cleaning, pruning and spacing	LS			5000.00
	<b>Total</b>				5000.00
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				406.25
	<b>Added Contractor profit @ 7% of total</b>				350.00
	<b>Net Total</b>				5756.25
Fifth year Maintenance					
1	Miscellaneous expenditure on cleaning, pruning and spacing	LS			5000.00
	<b>Total</b>				5000.00
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				406.25
	<b>Added Contractor profit @ 7% of total</b>				350.00
	<b>Net Total</b>				5756.25
Sixth year Maintenance					
1	Miscellaneous expenditure on cleaning, pruning and spacing	LS			5000.00
	<b>Total</b>				5000.00
	<b>Added EPF @ 13%</b>				
	<b>Added ESI @ 3.25%</b>				
	<b>of wages component 50% of total</b>				406.25
	<b>Added Contractor profit @ 7% of total</b>				350.00
	<b>Net Total</b>				5756.25
ABSTRACT OF COST NORMS					
YEAR OF PLANTATION		Cost (in Rs.)		Cost per plant	
FIRST YEAR PLANTATION		189406.42		378.81	
SECOND YEAR MAINTENANCE		26727.65		53.46	
THIRD YEAR MAINTENANCE		22192.90		44.39	
FOURTH YEAR MAINTENANCE		5756.25		11.51	
FIFTH YEAR MAINTENANCE		5756.25		11.51	
SIXTH YEAR MAINTENANCE		5756.25		11.51	
<b>TOTAL</b>		<b>255595.72</b>		<b>511.19</b>	

Note:- Maintenance of plantation for a period of 3 years under State Scheme and up to 5 years under NPV scheme is allowed.

  
Principal Chief Conservator of Forests (HoFF)  
Haryana, Panchkula.



**STANDRED DESIGN OF SMALL STONE CHECK DAM  
(DRY STONE MASONRY)**